GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1557 ANSWERED ON:21.08.2012 BIS GUIDELINES FOR FOOD ITEMS Alagiri Shri S. ;Singh Shri Ratan;Sinh Dr. Sanjay

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standard (BIS) has formulated standards for food items including packaged food products;
- (b) if so, the details thereof;
- (c) whether the said standards are being complied with by the manufacturers of those food items;
- (d) if not, the number of cases of noncompliance detected during each of the last two years and the current year, State-wise; and
- (e) the details of the punitive action taken during the said period, case-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): Bureau of Indian Standards (BIS) has formulated 460 Indian Standards on specifications for food items. These standards cover the sectors of sugar, apiary, stimulant foods, food additives, spices and condiments, processed fruits and vegetables, fisheries, oilseeds, drinks and carbonated beverages, food grains, starches, ready-to-eat foods, meat, dairy products, specialized foods and drinking water. The list of these 460 Indian Standards on specifications for food items is enclosed in Annex I.
- (c) to (e): Manufacturers having BIS licence for product certification normally meet the requirements of relevant Indian Standards. However, non- compliances are also observed when samples are tested. Information in this regard for the last two years and current year is being compiled and will be laid on the table of the House.